

Court wise Pending

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI DISTRICT :: UDAIPUR

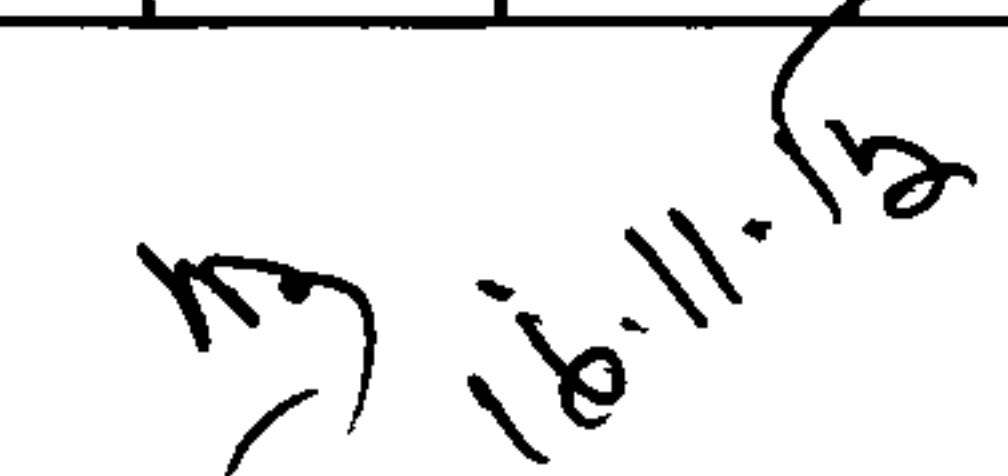
PENDING OF CIVIL & CRIMINAL CASES IN RESPECT OF GOMATI JUDICIAL DISTRICT
AS ON 31.10.2015.

Sl. No.	Name of the Court	Civil	Criminal	Petty cases Traffic Challans under M.V. Act.	Total Criminal Cases	Grand Total
1	District & Sessions Judge, Gomati District, Udaipur.	377	142	0	142	519
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	364	98	0	98	462
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	108	134	0	134	242
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	26	705	450	1155	1181
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	0	0	0	0	0
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	1	306	2092	2398	2399
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	47	386	907	1293	1340
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	24	509	1902	2411	2435
	TOTAL	947	2280	5351	7631	8578

Station wise pending case as on 31.10.2015.

Udaipur			Amarpur		
Civil	Criminal	Petty case	Civil	Criminal	Petty case
923	1771	3449	24	509	1902
923	5220		24	2411	
2694		3449	533		1902
6143			2435		
<i>Civil</i>			<i>Criminal</i>		
947			7631		
Total Pending Cases					
8578 Nos.					

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before	
	9												10	11	12												13
14. Guardianship Cases																											
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits													1	6		1									7		
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act													1	33	85	165	3								286		
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters															3				1						4		
26. Other contested Civil Cases not covered above													1	25	5	2									32		
SUB-TOTAL (B)	5		1		2								8	31	302	320	264	23	10	7	2	3	3	2		11	947


 District and Sessions Judge
 Gomati District, Udaipur.

NAME OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7	
	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & Before		(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005		(l) 2004 & Before
	2													4							7												
31. Tripura Shops & Establishment Act Cases																																	
32. Cases of Atrocities on SC/ST																																	
33. Prevention of Corruption (PC) Act Cases			1																														
34. Consumer Protection (CP) Act Cases																																	
35. Arms Act Cases			1		2	1	3	2	1	3	1	91	105																				
36. Information Technology (IT) Act Cases																																	
37. Cases under Special Act tried by Sessions Courts	20	4											24							1	2										3		
38. Cases investigated by CBI and tried by Special Judicial Magistrates																																	
39. Enquiry held as per order of the Hon'ble SC/HC																																	
40. Orders on Final Reports													15					15	15	15											15		
41. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade													4			5		9	9	9											9		
42. Bail Applications (BA/AB)	6												6	117		4		121	127	119											119		
43. Other Misc. Cases not covered above	23	21	2	1									47	1				1	48	1											1		
44. Other Crl. Cases not covered above	3	1			2	1	1	1		1	1	2	13						13														
SUB-TOTAL (C)	6771	501	80	68	94	49	35	19	12	24	20	447	8120	1418		536	1	1955	10075	151	15	2	2	3	1					174			

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before			2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
31. Tripura Shops & Establishment Act Cases																											
32. Cases of Atrocities on SC/ST																											
33. Prevention of Corruption (PC) Act Cases																										1	
34. Consumer Protection (CP) Act Cases																											
35. Arms Act Cases																1		2	1	3	2	1	3	1	91	105	
36. Information Technology (IT) Act Cases																											
37. Cases under Special Act tried by Sessions Courts																										21	
38. Cases investigated by CBI and tried by Special Judicial Magistrates																											
39. Enquiry held as per order of the Hon'ble SC/HC																											
40. Orders on Final Reports																										15	
41. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																										9	
42. Bail Applications (BA/AB)																										119	
43. Other Misc. Cases not covered above	1																									8	
44. Other Crl. Cases not covered above																										119	
SUB-TOTAL (D)	2236	31										3	2270	2444	6338	456	78	66	91	48	35	19	12	24	20	444	7631


 District and Sessions Judge
 Gomati District, Udaipur.